



CGHC010026722026



2026:CGHC:31433-DB

NAFR

HIGH COURT OF CHHATTISGARH AT BILASPUR

CRA No. 307 of 2026

- 1 - Baidyanath Manjhi S/o Late Rusi Manjhi Aged About 34 Years R/o Tandapali Nayak Para Thana Koksara, Distt. Kalahandi Odisha.
- 2 - Mocarand Dhurva S/o Shri Diyari Dhurva Aged About 38 Years R/o Chota Gohira Thana Koksara, Distt. Kalahandi Odisha.

--- Appellants

Versus

State of Chhattisgarh Through P.S. Darbha, Distt. Bastar, Chhattisgarh.

--- Respondent

CRA No. 853 of 2026

Gopal Nayak S/o Late Darjo Nayak Aged About 38 Years R/o Kumjor Uparpara, Police Station Jaipatna, District Kalahandi (Odisha)

--- Appellant

Versus

State of Chhattisgarh Through The Police Station Darbha, District Jangdalpur (C.G.)

... Respondent

(Cause-title taken from Case Information System)

For Appellant (In CRA No.307/2026)	:	Mr. Vikas A. Shrivastava, Advocate
For Appellant (In CRA No.853/2026)	:	Ms. Sofia Khan, Advocate
For State/Respondent	:	Mr. Sumit Singh Deputy Government Advocate

